

Central Administrative Tribunal, Lucknow Bench, Lucknow
Review Application No. 1/2004 in O.A. No. 422/99

this the 2nd day of January, 2004

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Smt. Mamta, aged about 30 years d/o Charan Singh and
w/o Sri Satya Dev, resident of Hasat Pur Post Chandra
Fari, Aligarh.

...Applicant

By Advocate: Sri Kunwar S.Balu

Versus

1. Union of India through the Secretary, Postal Department, Ministry of communication, Sanchar Bhawan, New Delhi.
2. Chief Post Master General, UP, Lucknow.
3. Assistant Superintendent of Post offices, Central Sub Division, Aligarh.

...Respondents

ORDER

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The present Review Application has been filed against the order and judgement dated 28.11.2003 passed in O.A. No. 422/1999.

2. Since no hearing is considered necessary, the present Review Application is being disposed of under circulation rules.
3. ~~We~~ have gone through the review application and found that no mistake apparent from record has been pointed out in the order dated 28.11.2003. The scope of a review application, as defined in order XLVII of the CPC is very limited and is confined only to rectification of mistakes apparent from record. Since no mistake apparent from record has been pointed out, the present review application is dismissed. No cost.

24/3/04

MEMBER (A)